

(a) whether it is a fact that the Coal India Limited (CIL) is planning to establish four medical colleges and one engineering college in mining areas of the country;

(b) whether CIL is also establishing a medical college at the mining area of Andhra Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) CIL proposes to establish 5 Medical Colleges in different mining areas of subsidiaries of CIL and there is no proposal to establish any Engineering College.

(b) and (c) There is no proposal to establish Medical College by CIL in any mining area of Andhra Pradesh as CIL does not operate in those areas.

Coal projects approved by Group of Ministers

†2024. SHRI SHREEGOPAL VYAS: Will the Minister of COAL be pleased to state:

(a) whether the matter regarding held up coal projects were reconsidered in the meeting of Group of Ministers; and

(b) if so, the names of the States along with the projects which have been approved?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Group of Ministers (GoM) in its 5th Meeting held on 20.09.2011 considered the Environmental and Developmental issues on account of which coal projects are held up and decided to do away with the "Go" & "No-Go" concept and that all cases will be taken up on merits by the relevant Committee in the Ministry of Environment and Forests for according forestry clearances.

Coal production

2025. SHRI T.M.SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the coal production in the country has come down recently;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether it is also a fact that CIL is unable to meet the requirement of many power projects in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) During April-November 2011, the all India coal production was 309.78 Million Tonnes as compared to 323.06 Million Tonnes during the corresponding period of previous year.

(c) and (d) Based on the Annual Contracted Quantity (ACQ) determined by the Central Electricity Authority (CEA), Fuel Supply Agreement (FSA) or Memorandum of Understanding (MOU) is concluded by the Coal India Limited (CIL) coal companies with the concerned power utilities and coal supplies are made accordingly. The coal dispatches by CIL during 1st April, 2011 till 30th November, 2011 (Provisional) was 192.55 MT as against the pro rata ACQ of 215.01 MT, indicating materialization of about 89%. During the current year, coal supplies from CIL were severely affected due to heavy rains affecting transportation and wagon loading during second quarter of the year.

Production and demand of coking coal

†2026. SHRI NARESH CHANDRA AGRAWAL : Will the Minister of COAL be pleased to state :

(a) the quantity of coking coal existing in the country at present and the quantity of demand thereof;

(b) whether it is a fact that there is huge difference in the production and demand of coking coal; and

(c) if so, the plan Government is formulating to fill this gap?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) As per the Inventory Geological Resources of Indian Coal prepared by Geological Survey of India, as on 1.4.2011 the estimated quantity of Coking Coal resources is 33.47 billion tonnes. The demand for Coking Coal for the year 2011-12 has been assessed at 46.67 million tonnes as per Annual Plan 2011-12.

†Original notice of the question was received in Hindi.